



भारतीय दिवाला और शोधन अकमता बोर्ड
Insolvency and Bankruptcy Board of India

INSTITUTE OF INSOLVENCY PROFESSIONALS
A wholly owned subsidiary of ICSI and registered with IBBI



INSOLVENCY PROFESSIONAL AGENCY
OF INSTITUTE OF COST ACCOUNTANTS OF INDIA

The Insolvency and Bankruptcy Board of India
in association with
**ICSI Institute of Insolvency Professionals and
Insolvency Professional Agency of ICAI (Cost)**
organises

Webinar on
Valuations under IBC – Impact on account of COVID-19 pandemic
on Friday, 15th May, 2020 from 15.30 to 17.30 hrs.

A market economy needs valuation of assets to facilitate a variety of transactions. The Insolvency and Bankruptcy Code, 2016 envisages estimation of fair value and liquidation value of the assets of the corporate debtor. These values serve as reference for evaluation and selection of the choices that decide the fate of the corporate debtor and consequently of the stakeholders.

On account of COVID-19 pandemic, various assumptions underlying the valuations conducted prior to its outbreak may stand doubtful to the stakeholders. The uncertainty which permeates all markets will inevitably lead to challenges, not just in terms of carrying out valuations and determining values, but also in the reporting of those values in a way that is both helpful and informative to users.

The Webinar aims to discuss the impact of COVID-19 pandemic on valuations under the Code and speakers/experts will attempt to address them during the session.

The link for the session is - <http://ecpl.live/icmai/15052020/>

Speakers:

Dr. Navrang Saini, Whole Time Member, IBBI

Dr. Binoy J. Kattadiyil, MD, ICSI IIP

Dr. S. K. Gupta, MD & CEO, IPA of ICAI (Cost)

Mr. Praveen Subramanya, Registered Valuer (Governing Council Member, RICS)

Mr. Rajan Wadhawan, Registered Valuer

CPE Credit - One Hour

For any further information/clarification, please write to:

workshop.ip@ibbi.gov.in
